

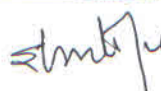
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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 31.07.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 635/16	TP 281/17	Acceptance of Chairman's Report	391-394	Procure Real Estate Mangment P. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	SHRUTI JERE	APPLICANT COMPANY	
2.	BALU NAIR	COUNSEL	
	FOR CYRIL AMARCHAND MANGALDAS		
	9900053088		

Counsel for petitioner is present. Today, the matter is listed for acceptance of the  
Chairman's report.

We have seen the Chairman's report. Chairman's report is accepted.

  
MEMBER (J)

  
MEMBER (T)